

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 201
(IB)-441(PB)/2018

IN THE MATTER OF:

Bank of India Applicant/petitioner

Vs.

M/s. Advance Navotpad Surfactants Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 13.12.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant / Petitioner -

ORDER

CA-2728(PB)/2019:-

None appears for the non-applicant-respondent.

Let service affidavit be filed.

List on 13.01.2020.

— Sd —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

— Sd —

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

13.12.2019
Aarti Makker